

Annexure-7  
 Name of the corporate debtor: Universal Buildwell Private Limited; Date of commencement of CIRP: 03/07/2018; List of creditors as on: 01/01/2024  
 List of operational creditors (Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Dy. Excise & Taxation Commissioner (ST)		12-03-2019	72,99,32,714.00	72,99,32,714.00	Government Dues	-	Nil	No	NA	Nil	Nil	-	-	-	
2	The Asst. Commissioner South 1 Central GST		06-11-2018	71,73,514.00	71,73,514.00	Government Dues	-	Nil	No	NA	Nil	Nil	-	-	-	
3	Regional Provident Fund - Commissioner II		12-07-2019	54,56,26,369.00	18,76,448.00	Government Dues	-	Nil	No	NA	Nil	Nil	54,37,49,921.00	-	-	
4	TDS Department (ACIT-Tushar Srivastava)		31-07-2019	18,10,81,551.00	18,10,81,551.00	Government Dues	-	Nil	No	NA	Nil	Nil	-	-	-	
5	DTC (ST) Gurgaon South		06-11-2018	25,38,73,048.00	25,38,73,048.00	Government Dues	-	Nil	No	NA	Nil	Nil	-	-	-	
	<b>Total</b>			<b>1,71,76,87,196.00</b>	<b>1,17,39,37,275.00</b>		-	-	-	-	-	-	<b>54,37,49,921.00</b>	-	-	

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